

## Papers laid on the Table of the House by Ministers/Members

### THE MINISTER OF STATE OF THE MINISTRY OF LAW AND JUSTICE; AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI ARJUN RAM MEGHWAL): I

beg to lay on the Table:-

(1) (i) A copy of the Annual Report (Hindi and English versions) of the State Legal Services Authority Union Territory, Chandigarh, for the year 2023-2024, alongwith Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the State Legal Services Authority, Union Territory, Chandigarh, for the year 2023-2024.

[Placed in Library, See No. LT  
1110/18/24]

(2) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Law Institute, New Delhi, for the year 2023-2024, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Law Institute, New Delhi, for the year 2023-2024.

[Placed in Library, See No. LT  
1111/18/24]

- (3) A copy each of the following Reports (Hindi and English versions) of the Law Commission of India:-
- (i) Report No. 278 ? Urgent Need to Amend Rule 14(4) of Order VII of the Code of Civil Procedure, 1908.
  - (ii) Report No. 279 ? Usage of the Law of Sedition.
  - (iii) Report No. 280 ? The Law on Adverse Possession.
  - (iv) Report No. 281 ? Compensation for Damage due to Installation of Towers and Transmission Lines under the Indian Telegraph Act, 1885 and the Electricity Act, 2003.
  - (v) Report No. 282 ? Amendment in Section 154 of the Code of Criminal Procedure, 1973 for enabling online registration of FIR.
  - (vi) Report No. 283 ? Age of consent under the protection of children from Sexual Offences Act, 2012.
  - (vii) Report No. 284 ? Revisiting the law on prevention of damage to public property.
  - (viii) Report No. 285 ? The Law on criminal defamation.
  - (ix) Report No. 286 ? A Comprehensive review of the Epidemic Diseases Act,

1897.

- (x) Report No. 287 ? Law on Matrimonial Issues relating to Non-Resident Indians and Overseas Citizens of India.
- (xi) Report No. 289 ? Trade secrets and economic espionage.

[Placed in Library, See No. LT  
1112/18/24]

आयुष मंत्रालय के राज्य मंत्री; तथा स्वास्थ्य और परिवार कल्याण मंत्रालय में राज्य मंत्री (श्री प्रतापराव गणपतराव जाधव) : माननीय सभापति जी, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ :

- (1) (एक) फूड सेफ्टी एंड स्टेण्डर्ड अथॉरिटी ऑफ इंडिया, नई दिल्ली के वर्ष 2022-2023 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे ।
- (दो) फूड सेफ्टी एंड स्टेण्डर्ड अथॉरिटी ऑफ इंडिया, नई दिल्ली के वर्ष 2022-2023 के कार्यक्रम की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) ।
- (2) उपर्युक्त मद संख्या (1) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलंब के कारण दर्शाने वाला विवरण (हिन्दी तथा अंग्रेजी संस्करण) ।

[Placed in Library, See No. LT 1113/18/24]

- (3) (एक) रीजनल इंस्टीट्यूट ऑफ पेरामेडिकल एंड नर्सिंग साइंसेज, आइजोल के वर्ष 2022-2023 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे ।
- (दो) रीजनल इंस्टीट्यूट ऑफ पेरामेडिकल एंड नर्सिंग साइंसेज, आइजोल के वर्ष 2022-2023 के कार्यक्रम की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) ।

- (4) उपर्युक्त मद संख्या (3) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलंब के कारण दर्शाने वाला विवरण (हिन्दी तथा अंग्रेजी संस्करण) ।

[Placed in Library, See No. LT 1114/18/24]

- (5) खाद्य सुरक्षा और मानक अधिनियम, 2006 की धारा 93 के अंतर्गत निम्नलिखित अधिसूचनाओं की एक-एक प्रति (हिन्दी तथा अंग्रेजी संस्करण):-

(एक) खाद्य सुरक्षा और मानक (संदूषक, विष और अवशेष) पहला संशोधन विनियम, 2024 जो दिनांक 18 अक्टूबर, 2024 के भारत के राजपत्र में अधिसूचना संख्या एफ. संख्या 01-एसपी(पीएआर)-अधिसूचना-कीटनाशक/मानक-एफएसएस एआई /2017 में प्रकाशित हुए थे ।

(दो) खाद्य सुरक्षा और मानक (बिक्री पर प्रतिबंध और प्रतिषेध) पहला संशोधन विनियम, 2024 जो दिनांक 18 अक्टूबर, 2024 के भारत के राजपत्र में अधिसूचना संख्या एफ. संख्या आरईजी-11027/2/2022 विनियम-एफएसएसएआई में प्रकाशित हुए थे ।

[Placed in Library, See No. LT 1115/18/24]

- (6) राष्ट्रीय भारतीय आयुर्विज्ञान प्रणाली आयोग अधिनियम, 2020 की धारा 56 के अंतर्गत निम्नलिखित अधिसूचनाओं की एक-एक प्रति (हिन्दी तथा अंग्रेजी संस्करण):-

(एक) राष्ट्रीय भारतीय आयुर्विज्ञान प्रणाली आयोग (आयुर्वेदिक औषधि और शल्यचिकित्सा में स्नातक हेतु पूर्व-आयुर्वेद-कार्यक्रम) विनियम, 2024 जो दिनांक 28 अक्टूबर, 2024 के भारत के राजपत्र में अधिसूचना सं. फा.सं. बीओए/3-बी/पीएपी/2024 में प्रकाशित हुए थे ।

- (दो) राष्ट्रीय भारतीय आयुर्विज्ञान प्रणाली आयोग (स्नातकोत्तर यूनानी शिक्षा के लिए न्यूनतम मानक तथा स्नातकोत्तर संस्थानों के लिए न्यूनतम आवश्यक मानक, मूल्यांकन और रेटिंग) विनियम, 2024 जो दिनांक 30 सितम्बर, 2024 के भारत के राजपत्र में अधिसूचना सं. फा.सं. बीयूएसएस/यूनानी पीजी विनि./2023 में प्रकाशित हुए थे ।
- (तीन) राष्ट्रीय भारतीय आयुर्विज्ञान प्रणाली आयोग (स्नातकोत्तर सिद्ध शिक्षा के लिए न्यूनतम मानक तथा स्नातकोत्तर संस्थानों के लिए न्यूनतम आवश्यक मानक, मूल्यांकन और रेटिंग) विनियम, 2024 जो दिनांक 30 सितम्बर, 2024 के भारत के राजपत्र में अधिसूचना सं. फा.सं. बीयूएसएस/सिद्ध पीजी विनि./2023 में प्रकाशित हुए थे ।
- (चार) राष्ट्रीय भारतीय आयुर्विज्ञान प्रणाली आयोग (स्नातकोत्तर आयुर्वेद शिक्षा के लिए न्यूनतम मानक तथा स्नातकोत्तर संस्थानों के लिए न्यूनतम आवश्यक मानक, मूल्यांकन और रेटिंग) विनियम, 2024 जो दिनांक 4 अक्टूबर, 2024 के भारत के राजपत्र में अधिसूचना सं. फा.सं. बीओए/2-आई/2024 में प्रकाशित हुए थे ।

[Placed in Library, See No. LT 1116/18/24]

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE; AND  
MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRIMATI  
ANUPRIYA PATEL): I beg to lay on the Table:-

- (1) (i) A copy of the Annual Accounts (Hindi and English versions) of the National Institute of Pharmaceutical Education and Research, Guwahati, for the year 2023-2024, together with Audit Report thereon.

- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the National Institute of Pharmaceutical Education and Research, Guwahati, for the year 2023-2024.

[Placed in Library, See No. LT  
1117/18/24]

- (2) (i) A copy of the Annual Accounts (Hindi and English versions) of the National Institute of Pharmaceutical Education and Research, Raebareli, for the year 2023-2024, together with Audit Report thereon.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the National Institute of Pharmaceutical Education and Research, Raebareli, for the year 2023-2024.

[Placed in Library, See No. LT  
1118/18/24]

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the New Delhi Tuberculosis Centre, New Delhi, for the year 2022-2023, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the New Delhi Tuberculosis

Centre, New Delhi, for the year 2022-2023.

- (4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

[Placed in Library, See No. LT 1119/18/24]

- (5) (i) A copy of the Annual Report (Hindi and English versions) of the International Institute for Population Sciences, Mumbai, for the year 2022-2023, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the International Institute for Population Sciences, Mumbai, for the year 2022-2023.

- (6) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above.

[Placed in Library, See No. LT 1120/18/24]

- (7) A copy each of the following Notifications (Hindi and English versions) under Section 38 of the Drugs and Cosmetics Act, 1940:-
- (i) The Drugs (? Amendment) Rules, 2023 published in Notification No. G.S.R.922(E) in Gazette of India dated 28<sup>th</sup> December, 2023 together with a Corrigendum thereto published in

Notification No. G.S.R. 666(E) dated 28<sup>th</sup> October, 2024.

- (ii) The New Drugs and Clinical Trials (Amendment) Rules, 2024, published in Notification No. G.S.R.581(E) in Gazette of India dated 19<sup>th</sup> September, 2024.

- (8) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at 7(i) above.

[Placed in Library, See No. LT 1121/18/24]

**THE MINISTER OF STATE IN THE MINISTRY OF PORTS, SHIPPING AND WATERWAYS (SHRI SHANTANU THAKUR):** I beg to lay on the Table:-

- (1) A copy each of the following papers (Hindi and English versions) under sub-section 1(b) of Section 394 of the Companies Act, 2013:-
  - (a) (i) Review by the Government of the working of the Cochin Shipyard Limited, Kochi, for the year 2023-2024.
  - (ii) Annual Report of the Cochin Shipyard Limited, Kochi, for the year 2023-2024, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 1122/18/24]

- (b) (i) Review by the Government of the working of the Hooghly Cochin Shipyard Limited, Hawrah, for the year 2023-2024.



- (ii) Annual Report of the Hooghly Cochin Shipyard Limited, Howrah, for the year 2023-2024, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT  
1123/18/24]

- (c) (i) Review by the Government of the working of the Udupi Cochin Shipyard Limited, Kancheepuram, for the year 2023-2024.
- (ii) Annual Report of the Udupi Cochin Shipyard Limited, Kancheepuram, for the year 2023-2024, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT  
1124/18/24]

- (d) (i) Review by the Government of the working of the Kamarajar Port Limited, Chennai, for the year 2023-2024.
- (ii) Annual Report of the Kamarajar Port Limited, Chennai, for the year 2023-2024, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT  
1125/18/24]

- (2) (i) A copy of the Annual Administration Report (Hindi and English versions) of the New Mangalore Port Authority, Mangalore, for the year 2023-2024.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the New Mangalore Port Authority, Mangalore, for the year 2023-2024, together with Audit Report thereon.
- (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Mangalore Port Authority, Mangalore, for the year 2023-2024.

[Placed in Library, See No. LT  
1126/18/24]

- (3) (i) A copy of the Annual Administration Report (Hindi and English versions) of the V.O. Chidambaranar Port Authority, Tuticorin, for the year 2023-2024 alongwith audited accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the V.O. Chidambaranar Port Authority, Tuticorin, for the year 2023-2024.

[Placed in Library, See No. LT  
1127/18/24]

- (4) (i) A copy of the Annual Administration Report (Hindi and English versions) of

the Mumbai Port Authority, Mumbai, for the year 2023-2024.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Mumbai Port Authority, Mumbai, for the year 2023-2024.

[Placed in Library, See No. LT  
1128/18/24]

- (5) (i) A copy of the Annual Accounts (Hindi and English versions) of the Tariff Authority for Major Ports, Mumbai, for the year 2023-2024, together with Audit Report thereon.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the Audited Accounts of the Tariff Authority for Major Ports, Mumbai, for the year 2023-2024.

[Placed in Library, See No. LT  
1129/18/24]

- (6) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Maritime University, Chennai, for the year 2023-2024.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Indian Maritime University, Chennai, for the year 2023-2024, together with Audit Report thereon.

- (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Maritime University, Chennai, for the year 2023-2024.

[Placed in Library, See No. LT  
1130/18/24]

- (7) A copy of the New Mangalore Port Authority (Meetings of Board, its Powers and Transaction of Business) Regulations, 2024 (Hindi and English versions) published in Notification No. 11/2/2022/PAC.1 in Gazette of India dated 19<sup>th</sup> September, 2024 under Section 73 of the Major Port Authorities Act, 2021.

[Placed in Library, See No. LT 1131/18/24]

**THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI SANJAY SETH):** Sir, I beg to lay on the Table:-

- (1) A copy each of the following papers (Hindi and English versions) under sub-section 1(b) of Section 394 of the Companies Act, 2013:-
  - (a) (i) Review by the Government of the working of the Garden Reach Shipyards and Engineers Limited, Kolkata, for the year 2023-2024.
  - (ii) Annual Report of the Garden Reach Shipyards and Engineers Limited, Kolkata, for the year 2023-2024, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT  
1132/18/24]

- (b) (i) Review by the Government of the working of the Goa Shipyard Limited, Goa, for the year 2023-2024.
- (ii) Annual Report of the Goa Shipyard Limited, Goa, for the year 2023-2024, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT  
1133/18/24]

- (c) (i) Review by the Government of the working of the Mazagon Dock Shipbuilders Limited, Mumbai, for the year 2023-2024.
- (ii) Annual Report of the Mazagon Dock Shipbuilders Limited, Mumbai, for the year 2023-2024, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT  
1134/18/24]

- (d) (i) Review by the Government of the working of the Hindustan Shipyard Limited, Vishakhapatnam, for the year 2023-2024.
- (ii) Annual Report of the Hindustan Shipyard Limited, Vishakhapatnam, for the year

2023-2024, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT  
1135/18/24]

- (e) (i) Review by the Government of the working of the Mishra Dhatu Nigam Limited, Hyderabad, for the year 2023-2024.
- (ii) Annual Report of the Mishra Dhatu Nigam Limited, Hyderabad, for the year 2023-2024, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT  
1136/18/24]

- (2) (i) A copy of the Annual Report (Hindi and English Version) of the National Institute of Mountaineering and Adventure Sports, Dirang, for the year 2023-2024, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi & English Version) by the Government of the working of the National Institute of Mountaineering and Adventure Sports, Dirang, for the year 2023-2024.

[Placed in Library, See No. LT  
1137/18/24]

- (3) (i) A copy of the Annual Report (Hindi & English Version) of the Himalayan Mountaineering Institute, Darjeeling, West Bengal, for the year 2023-2024, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi & English Version) by the Government of the working of Himalayan Mountaineering Institute, Darjeeling, West Bengal, for the year 2023-2024.

[Placed in Library, See No. LT 1138/18/24]

महिला और बाल विकास मंत्रालय में राज्य मंत्री (श्रीमती सावित्री ठाकुर) : माननीय सभापति जी, मैं निम्नलिखित पत्र सभा पटल पर रखती हूँ:

- (1) (एक) नेशनल इंस्टीट्यूट ऑफ पब्लिक को-ऑपरेशन एंड चाइल्ड डेवलपमेंट, नई दिल्ली के वर्ष 2022-2023 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे ।
- (दो) नेशनल इंस्टीट्यूट ऑफ पब्लिक को-ऑपरेशन एंड चाइल्ड डेवलपमेंट, नई दिल्ली के वर्ष 2022-2023 के कार्यक्रम की सरकार द्वारा समीक्षा की एक प्रति ।
- (2) उपर्युक्त मद संख्या (1) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलंब के कारण दर्शाने वाला विवरण (हिन्दी तथा अंग्रेजी संस्करण) ।

[Placed in Library, See No. LT 1139/18/24]

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**12.01½ hrs**